

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 256/14 & IA-422/14

Dated : 11<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Patikari Power Pvt. Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Tarun Johri

Counsel for the Respondent(s) :

ORDER

Admit. Issue notice in IA No.422 of 2014. Dasti service is permitted.

Post the matter on 09<sup>th</sup> December, 2014.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Pr/jps*